

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

OA-666/2000

New Delhi this the 24th day of April, 2000.

Hon'ble Dr. A. Vedavalli, Member(J)

Smt. Sushila Kumari,
W/o Sh. Ram Kishan Bareja,
R/o 4/48, Shivaji Nagar,
Gurgaon, Haryana. Applicant
(through Shri N.L. Bareja, Advocate)

Versus

1. Union of India through
its Secretary to Govt. of India,
Ministry of Human Resource &
Development,
(Dept. of Education)
Shastri Bhavan,
New Delhi.
2. The Secretary,
National Open School,
B-31B, Kailash Colony,
New Delhi-48. Respondents

ORDER(ORAL)

Learned counsel for the applicant seeks
permission to withdraw this O.A. stating that it has
been wrongly filed before this Tribunal. Permission
granted. Accordingly, the present O.A. is dismissed
as withdrawn.

A. Vedavalli

(Dr. A. Vedavalli)
Member(J)

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